### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO.3834 TO BE ANSWERED ON 09.08.2017

#### **CANCELLATION OF LICENCES**

#### **3834. SHRI ARVIND SAWANT:**

#### Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that in ratification of circular No. 22/2017, certain divisions including NCR and NER have cancelled the licences of vending units, stalls, trollies/trays of small licensees running their business at the Railway Stations;
- (b) if so, the details thereof;
- (c) whether it is also a fact that as a result of above decision of Railways, a large number of persons engaged in the vending business, etc. have been rendered jobless and also passengers have been deprived of the vending services;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Railways to make alternative arrangements for running such vending units and workers of stalls, trollies, trays, etc.?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) & (b): Yes, Madam. 7 licenses in Allahabad Division over North Central Railway, 8 licenses in Varanasi Division over North Eastern Railway, 4 licenses in Thiruvananthpuram Division and 2 licenses in Tiruchirapalli Division over Southern Railway have been cancelled in ratification of Commercial Circular No.22/2017.

(c) to (e): Zonal Railways continuously assess the requirement of catering services and make the master plan accordingly for adequate availability of catering services at stations. Adequate catering facilities are ensured and fresh tenders in lieu of the closed units are awarded by Zonal Railways expeditiously as per master plan so that passengers are not deprived of catering/vending facilities at stations. Licensees engage vendors on their own terms and conditions. On cancellation of such licenses, fresh licenses are awarded as per master plan and vendors are deployed on the newly allotted units or on other units of the licensees.

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